

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. NO.11 of 2014 in
IA No.124 of 2014 in
DFR-279 of 2014**

Dated 25th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Power Company of Karnataka Ltd. & Ors.
....Review Petitioner/Appellant(s)**

Versus

M/s Himatsingka Seide Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant/ (s) : Proxy counsel for Mr. S. Sriranga
Review Petitioner
Counsel for the Respondent(s) : Mr. Siddharth Bawa for R.1
Ms. Ritika Godhwani for R.2

ORDER

The learned counsel for the Respondent submits that they have not received the papers yet.

The Review Petitioner is directed to serve the copies of the Petition today itself.

Post the matter for hearing on **12.08.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js